

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

**CA No. 645/KB/2018
TP No. 157/2017
CP No. 1087/2016**

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		Ecoedifice Realtors Pvt. Ltd. & Anr.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.) 2.) 3.)	Mr. S.K. Bajoria, Adv. Mr. Kanakendu Chatterjee, Adv. Ms. Mounita Sarker, Adv.	}	Petitioners
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[Signature], Adv.
17/09/2018

ORDER

Ld. Counsel for the petitioner is present.

Heard the Ld. Counsel for the applicant. However, on going through the orders copy annexed with the applications, there is no order granting leave to the applicant to move an application of this nature of dissolution of winding up. Ld. Counsel submits that it is to be produced during the course of the day. Subject to the production, heard, reserved for orders.

[Signature]

(Jinan K.R.)
Member (J)